

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA No.1468/2016  
MA No.1457/2016

New Delhi, this the 28<sup>th</sup> day of April, 2016.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN  
HON'BLE MR. SUDHIR KUMAR, MEMBER (A)**

- (1) Shri Subhash Bhatia, aged 65 years,  
S/o late Shri S.M. Bhatia,  
A-8/86, Moti Nagar,  
New Delhi-110015.  
(Retired as Superintendent, S&DD, N.Delhi)
2. Shri N. Chatterjee, aged 61 years,  
S/o late Shri H.L. Chatterjee,  
1133/46, DDA Flats,  
Kalkaji,  
New Delhi-1100  
(Retired as Assistant Director (Administration)  
From S&DD, N. Delhi).
3. Smt. Manju Sharma, aged 52 years,  
W/o late Shri Sanjay Sharma,  
Superintendent,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9<sup>th</sup> Floor, Soochna Bhawan  
CGO Complex, Lodhi Road,  
New Delhi-110003.
4. Shri Chattar Singh, aged 76 years,  
S/o late Shri Peeru Singh,  
R/o House No.518/6,  
Govindpuri,  
New Delhi -110019.  
(Retired as Superintendent from S&DD, New Delhi).
5. Smt. Sonali Singh, aged 55 years,  
W/o Shri V.P. Singh,  
R/o House No. 11, Deluxe Apartments,  
Vansundhara Enclave,

New Delhi -110096.  
(Retired as UDC from S&DD, Bhopal).

(2)

6. Shri Sanjay Rathore, aged 41 years,  
S/o late Shri B.L.Rathore,  
Upper Division Clerk,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
10<sup>th</sup> Floor, Soochna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi-110003.
7. Shri Ramesh Chand Badekar, aged 60 years,  
S/o late Shri Hukmiram,  
House No.294, Rampura,  
Delhi -110035,  
(Retired as Technical Assistant (Hindi)  
From S&DD, New Delhi)
8. Shri Kuldeep Singh, aged 47 years,  
S/o late Shri Nirmal Singh,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9<sup>th</sup> Floor, Soochna Bhawan  
CGO Complex, Lodhi Road,  
New Delhi-110003.
9. Shri M.S. Satrawala, aged 62 years,  
S/o late Shri Gopi Chand Verma,  
H.No.283, Ishwar Colony, Bawana,  
Delhi-110039.  
(Retired as Accountant from S&DD, New Delhi).
10. Shri S.P. Garg, aged 64 years  
S/o late Shri Inderaj Mal,  
C-9/181, Sector-7, Rohini,  
Delhi -110085.  
(Retired as Superintendent from S&DD, New Delhi)
11. Shri Ashok Nahal, aged 66 years,  
S/o late Shri Pooran Chand,  
220-L, Ram Nagar,  
Ghaziabad (UP).  
(Retired as UDC from S&DD, New Delhi).
12. Shri Sushil Kumar, aged 46 years,

S/o Shri Omprakash Gharu,  
Accountant,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9<sup>th</sup> Floor, Soochna Bhawan  
CGO Complex, Lodhi Road,  
New Delhi -110003.

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13. Shri Hari Narain Singh, aged 67 years,  
S/o late Shri Baldev Singh,  
Village Mangti, Post Khajauli,  
District Madhubhani – 847228.  
(Retired as Superintendent from S&DD, New Delhi).
14. Shri Prabhakara, aged 68 years,  
S/o late Shri S.Krishnappa,  
No.158, 'Samskruthi', IVth Cross, C.T. Bed,  
Thyagarajanagar,  
Bengaluru -560028.  
(Retired as Superintendent, S&DD, Bengaluru).
15. Shri S. Sukumar, 62 years,  
S/o late Shri R. Sundarkesh,  
R/o No.61, 4<sup>th</sup> Cross, Telecome Layout,  
HBR 5<sup>th</sup> Block, Kalyan Nagar Post,  
Bengaluru -560043  
(Retired as Accountant, S&DD, Bengaluru).
16. Shri Ghisalal, aged 67 years,  
S/o late Shri Ramchander,  
R/o 88-Prem Nagar (Mamdhari),  
Bannar Road,  
Jodhpur -342027.  
(Retired as Upper Division Clerk, S&DD, Jodhpur).
17. Shri J.V.Krishnamurthy, aged 61 years,  
S/o late Shri J.R. Venkataraman,  
House No.4/37, Rettai Street,  
Ayyampettai P.O.  
Thanjavur District -614201  
(Retired as Superintendent from S&DD, Bengaluru).
18. Ms. Deepti Paniker, aged 43 years,  
D/o late Shri K.N.Paniker,

Song & Drama Division, Min. Of I&B,  
47/30/1-1/C, Parvati Building,  
Aranyeshwar Corner, Pune-Satara Road,  
Pune -411009.

19. Smt. Pushpa Devi, aged 50 years,  
W/o late Shri Tejram Damai,  
Upper Division Clerk,  
Song & Drama Division, Min. Of I&B,  
Mallital, Nainital -226001.

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20. Smt. A Memcha Devi, aged 50 years,  
W/o Shri Sanjay Sharma,  
Upper Division Clerk,  
Song & Drama Division, Min. Of I&B,  
Beghmapu Nahabam,  
Near Basket Ball Ground,  
Imphal -795001.
21. Smt. W. Santa Devi, aged 42 years,  
W/o Shri Ibungochouba Singh,  
Lower Division Clerk,  
Song & Drama Division, Min. Of I&B,  
Beghmapu Nahabam,  
Near Basket Ball Ground,  
Imphal -795001.
22. Smt. Meena Adkar, aged 60 years,  
W/o late Shri A.V. Adkar,  
Shreepal Prasad Apartment,  
A-Wing, 3<sup>rd</sup> Floor, H15 Narayan Peth,  
Punnijaba Lane,  
Pune -411030.  
(Retired as UDC from S&DD, Pune). ...Applicant

## Versus

1. Union of India,  
Through the Secretary,  
Ministry of Information & Broadcasting,  
'A' Wing, Shastri Bhawan,  
New Delhi -110 001.
  
2. Director,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9<sup>th</sup> Floor, Soochna Bhawan  
CGO Complex, Lodhi Road,  
New Delhi-110 003. ....Respondents

(By Advocate: Shri Gyanendra Singh)

## **ORDER (ORAL)**

**By Mr. Justice Permod Kohli**

Notice.

2. Shri Gyanendra, learned counsel, accepts notice on behalf of the respondents.

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(5)

3. The short grievance of the applicants is that the undertaking given by the respondents before the Hon'ble Supreme Court of India in Contempt Petition (C) No.90/2015 in SLP (C) No.1629/2009 has not been implemented. The applicants even filed a representation as Annexure A-4, which has also not yet been decided. The applicants have reproduced various orders passed by the Hon'ble Supreme Court from time to time in aforesaid SLP. From the order dated 24.09.2015, it appears that an undertaking was given before the Hon'ble Supreme Court for implementation of the order by completing all the formalities before 31<sup>st</sup> October, 2015. Said undertaking was taken on record and further direction was issued for release of monetary benefits to all the eligible persons before 2<sup>nd</sup> November, 2015. A copy of the order dated 24.09.2015 is placed on record.

4. Keeping in view the grievance of the applicants, this OA is disposed of, at the admission stage itself, with a direction to the respondents to consider the representation of the applicants dated 21.12.2015 (Annexure A-4), in the light of the order passed by the Hon'ble Supreme Court.

Consequential relief be granted to the applicants within a period of three months. No order as to costs.

**(SUDHIR KUMAR)**  
**MEMBER (A)**

**( PERMOD KOHLI)**  
**CHAIRMAN**

/kdr/